

ACT No. XIX OF 1859.

PASSED BY THE LEGISLATIVE COUNCIL OF INDIA.

(Received the assent of the Governor General on the 12th August 1859.)

An Act to continue in force until the end of the year 1859 Act XXVIII of 1857.

WHEREAS it is expedient that Act XXVIII of 1857 (*relating to the importation, manufacture, and sale of Arms and Ammunition, and for regulating the right to keep or use the same*) should
Preamble. continue in force until the end of the year 1859: It is enacted as follows:—

Act XXVIII of 1857 continued.

I. Act XXVIII of 1857 shall continue in force until the end of the year 1859.